

**DISTRICT & SESSIONS COURT, PUNE**

- Read :(i) Hon'ble Bombay High Court letter bearing No. Insp.I/67/2021, dated 06.09.2021.
- (ii) District Court office orders No. B-16(ii)/49/2021, dtd. 30.07.2021 & B-16(ii)/51/2021, dtd. 11.08.2021.

**No. B-16(ii)/ 53 /2021,**

**Dated : 06-09-2021.**

**OFFICE ORDER**

Whereas, vide letter under reference No. (i), the Hon'ble High Court, Bombay communicated that, the Hon'ble Administrative Judges' Committee has been pleased to start regular functioning in all the subordinate Courts in 11 Districts including Pune Judicial District, like pre-pandemic days, with 100% attendance of the Judicial Officers and 100% attendance of staff, in both sessions, in supersession of earlier circulars.

Therefore, in supersession of all the earlier office orders, issued by this office, the undersigned is pleased to pass the following order, in respect of the functioning of the Courts in Pune Judicial District :

**To start regular functioning of the Courts in Pune Judicial District, like pre-pandemic days, with 100% attendance of the Judicial Officers and 100% attendance of staff, in both sessions, w.e.f. 07.09.2021.**

The Coordinator, Computer Section, District Court, Pune, shall upload this office order on the official website of District Court, Pune.

Inform all the concerned in Pune Judicial District.

Pune.  
Dated: 06<sup>th</sup> September, 2021.

**Sd/-xxx**  
**(Sanjay A. Deshmukh)**  
Principal District & Sessions Judge,  
Pune.

Forwarded with compliments to all the Judicial Officers in  
Pune Judicial District, for information and necessary action.

No. B-16(ii)/ 53 /2021,  
District & Sessions Court,  
Pune.  
Date: 06-09-2021.

By Order,

  
Registrar,  
District & Sessions Court, Pune.

Copy to :

- (i) All the Judicial Officers in Pune District,
- (ii) The District Government Pleader, Pune.
- (iii) The Additional/Assistant Director of Prosecution, Pune,
- (iv) The President/Secretary, Pune Bar Association, Pune.
- (v) The Presidents/Secretaries, all Taluka Bar Associations  
in Pune District.
- (vi) All the Head of the Branches, District Court, Pune.

Tel.No.022-22673675  
Email:- rginsp-bhc@nic.in

No. Insp-I/ 67 /2021  
Date: 6<sup>th</sup> September, 2021

From :  
Mahendra K. Mahajan  
Registrar (Inspection-I),  
High Court, A.S.,  
Bombay

To,  
The Principal District & Sessions Judge,  
Ahemdnagar, Beed, Kolhapur, Sangli,  
Satara, Solapur, Sindhudurg, Ratnagiri,  
Raigad, Pune & Palghar Revenue District

**Subject : Regular functioning of all the Subordinate Courts in 11 Districts, which were exempted from functioning regularly as per SOP dated 29/07/2021.**

Respected Sir/Madam,

With reference to the subject noted above, I am under direction to communicate you, that the Hon'ble Administrative Judges' Committee has been pleased to start regular functioning in all the Subordinate Courts in 11 districts viz. Ahmednagar, Beed, Kolhapur, Satara, Sangli, Solapur, Sindhudurg, Ratnagiri, Raigad-Alibaug, Pune and Palghar Revenue district like pre-pandemic days with 100% attendance of the Judicial Officers and 100% attendance of staff in both sessions in supersession of earlier circulars w.e.f. 07/09/2021.

Yours faithfully,

*Complete*  
16.9.2021

Mahendra K. Mahajan  
Registrar (Inspection-I)